

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 521
TO BE ANSWERED ON FEBRUARY 06, 2025
CITIES COVERED UNDER PMAY-U

NO. 521. SHRI MANI A:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the number of cities covered under each stage of Pradhan Mantri Awas Yojana - Urban (PMAY-U) implementation along with the distribution of cities selected across different regions and States;**
- (b) the progress achieved in terms of the number of houses sanctioned, constructed and delivered under each stage of PMAY-U;**
- (c) the challenges being faced in completing the projects in selected cities along with the steps taken/being taken to address delays in certain regions;**
- (d) the efforts taken/being taken to ensure equitable distribution of affordable housing projects, including targeted initiatives for smaller cities and towns; and**
- (e) the number of metropolitan cities included under PMAY-U along with the specific steps taken/being taken to address the housing needs in these cities as well as smaller towns?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

- (a) to (e): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca house with basic amenities to all eligible urban beneficiaries. PMAY-U has been implemented in all the statutory towns as per Census 2011 and towns notified subsequently along with Metropolitan cities and smaller towns including Notified Planning/Development Areas, areas and**

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villages falling within Notified Planning/Development area under the jurisdiction of an Industrial Development Authority/Special Area Development Authority/Urban Development Authority or any such Authority under State legislation which is entrusted with the functions of urban planning and regulations. The towns and Development Authority areas are included under the scheme by the Ministry based on request sent by the respective States/Union Territories (UTs). The scheme has been implemented in 4,618 Cities/Urban Local Bodies (ULBs) including all Metropolitan Cities across the country.

Based on the project proposals submitted by States/UTs, a total of 118.64 lakh houses have been sanctioned by the Ministry under PMAY-U, out of which 112.50 lakh have been grounded and 90.25 lakh are completed/delivered to the beneficiaries across the country as on 27.01.2025.

PMAY-U is a demand driven scheme and no target has been fixed for distribution of affordable housing projects for cities/towns. Selection of beneficiaries, formulation of projects and execution is done by States/UTs. As per the scheme guidelines, the ULBs prepare projects for eligible beneficiaries and ensure that the scheme is implemented in an integrated manner. States/UTs prepare project proposals and after approval of State Level Sanctioning and Monitoring Committee (SLSMC), these are submitted to the Ministry for sanctioning of admissible Central Assistance by Central Sanctioning and Monitoring Committee (CSMC).

As per the scheme guidelines, Central Assistance under different verticals is released to the States/UTs/Central Nodal Agencies (CNAs) based on compliances submitted by them. Further, the disbursement of subsidy (including Central & State components) to the beneficiaries under Beneficiary Led Construction (BLC)/Affordable Housing in Partnership (AHP)/In-Situ Slum Redevelopment (ISSR) verticals by States/UTs/Implementing agencies is done depending upon the physical & financial progress of projects/houses. Moreover, it has been observed that major challenges faced by the implementing agencies include

non-availability of encumbrance free land, unwillingness of beneficiaries, delay in getting statutory clearances/No Objection Certificates (NOCs) etc. The Ministry conducts regular review meetings with States/UTs to complete the remaining houses within the stipulated timeframe. The scheme period, which was earlier up to 31.03.2022, has further been extended up to 31.12.2025, except for Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the sanctioned houses without changing the funding pattern and implementation methodology.

Further, based on the learning from the experiences of 9 years implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).
